

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No.202/TT/2012

Date: 3.10.2012

To

The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission Tariff of Assets under Eastern Region Strengthening Scheme-III in Eastern Region from anticipated DOCO to 31.03.2014.

Sir,

Please refer to our letter dated 11.9.2012 on the above mentioned subject. In this connection, I request you to furnish the said information, along with the following further information, with advance copy to the respondents/ beneficiaries, latest by 1.11.2012:-

- (a) Auditor's / management certificates as per revised anticipated DOCO and tariff forms for the assets in the current petition;
- (b) Supporting document for interest rate and repayment schedule proof of "Proposed Bond 12-13" @ 9.25% and "SBI 21.3.2012";
- (c) Status of the other assets covered in the project scope, whether tariff for all the assets has been claimed?

Yours faithfully,

Sd/-
(P.K. Sinha)
Assistant Chief (Legal)